

LOK SABHA DEBATES

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LOK SABHA

Thursday, December 1, 1977/
Agrahayana 10, 1899 (Saka)

The Lok Sabha met at Eleven of the
Clock

MR. SPEAKER in the Chair

ORAL ANSWERS TO QUESTIONS

Reconstitution of Telephone Advisory Committees

*225. SHRI R. K. MHALGI: Will the
Minister of COMMUNICATIONS be
pleased to state:

(a) whether the Telephone Advisory
Committees in the country have been
reconstituted as per scheduled date i.e.
30th September, 1977; and

(b) if not the reasons for delay?

संचार मंत्री (श्री बुजलाल वर्मा) :
(क) जी नहीं ।

(ख) टेलीफोन सलाहकार समितियों
के गठन के संबंध में विस्तारपूर्वक फिर से
विचार किया गया था और सितम्बर के
दूसरे पखवाड़े में इसे अंतिम रूप दे दिया
गया था । विभिन्न दूर संचार सर्किलों/
टेलीफोन जिलों के अध्यक्षों से कहा गया है
कि वे अपने प्रस्ताव भेजें, जिनमें
विभिन्न हितों को प्रतिनिधित्व दिया गया हो ।
दूर संचार यूनिटों से पूरे प्रस्ताव मिल
जाने के बाद टेलीफोन सलाहकार
समितियों का गठन कर दिया जाएगा ।

SHRI R. K. MHALGI: Sir, a speci-
fic assurance was already given to this
hon. House in the budget session itself
that the Telephone Advisory Commit-

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tees in the whole of the country shall
be reconstituted by the end of Septem-
ber 1977. It appears that the Ministry
could not keep up its promise. May I
know the reasons thereof?

SHRI BRIJ LAL VERMA: Sugges-
tions from all the States have not been
received.

SHRI R. K. MHALGI: My second
supplementary is this whether the
Ministry will be in a position to tell
what will be the final date for the re-
constitution of these Committees?

SHRI BRIJ LAL VERMA: I think
within this month they will be re-
constituted.

श्री हुकम चन्द कछवाय : मैं मंत्री
महोदय से जानना चाहता हूँ कि इस
समिति को बनने में विलम्ब क्यों हुआ ?
दूसरे मैं यह जानना चाहता हूँ कि
किस आधार पर आप सदस्यों को इस
में प्रवेश देंगे ? क्या इस सम्बन्ध में पार्टी
के आधार पर या क्षेत्र के आधार पर
प्रतिनिधित्व देंगे ? क्या आप इस बात का
ध्यान रखेंगे कि इस में ऐसे लोग न चुस
जाएं जैसे कि पिछली बार कुछ ले-
दे कर के इस में चुस गये थे और जिनका
कोई उपयोग नहीं था ?

श्री बुजलाल वर्मा : इसी क्वाल से
हम कमेटी बना रहे हैं और यह सोच रहे हैं
कि कमेटी शहरी क्षेत्रों के लिए भ्रमण बने
और ग्रामीण क्षेत्रों के लिए भ्रमण बने ।
हम रून्स भी रिव्यू कर रहे हैं जिससे
कि शहरी और देहाती दोनों क्षेत्रों का
प्रतिनिधित्व इस में हो सके । जहाँ तक
इन के बनने में विलम्ब का प्रश्न है उसके

लिए हमने जिलों तथा सर्कलों के अध्यक्षों से प्रस्ताव माग हैं, प्रस्ताव मिलने पर ये समितियां बना दी जाएंगी।

SHRI K. LAKKAPPA : Sir, there is an inordinate delay in reconstituting the Telephone Advisory Committees. This is nothing but the internal quarrel of the Janata Party many members asking for becoming members of the Telephone Advisory Committee. Shri Fernandes, the former Minister, one day told me that we would not reconstitute it with politicians in the Telephone Advisory Committees. He told me like that. (*Interruptions*) That is why I am reminding this Minister. What I am asking him is: has any guideline been prepared if you are intending to reconstitute the Telephone Advisory Committees? And will you kindly give an assurance that party politics will not operate while taking a decision on reconstituting the Telephone Advisory Committees throughout the country?

SHRI BRIJ LAL VERMA : There would not be any party politics in constituting these Committees. The criteria for constitution of Committees are that there will be representation of the State Government, State legislature, Members of Parliament, Members of the Corporation, Trade and Commerce. There will be representation of the Press, Medical and Legal professions. All these are represented therein.

PROF. P. G. MAVALANKAR : Is it a fact that these Committees all over the country have varying membership from five to seven to as much as fifty to sixty people? If it is so whether the newly constituted committees will have a compact and sizable number, and also that sizable number will be a workable number? Further, whether it will contain Members of Parliament belonging to that particular constituency? Lastly, what will be the exact status of the Members of these Committees? In the past some of these

Members used this office as a kind of bribe taking affair. My point is, unless you put people of utter honesty and integrity, it will not stop.

SHRI BRIJ LAL VERMA : In different categories of these Committees definite number of membership has been given. In Bombay, Calcutta and Delhi the membership will not be more than thirty-one. In other places where the telephone lines are less than one lakh, maximum membership will be twenty-one. As regards status, it is only advisory and no executive function. The executive function performed by the members of the old advisory bodies would not be there.

SHRI RAGAVALU MOHANARAJAM : Sir, the Minister has said that important members of the municipal committees and the Corporations will be included in the Committees to be constituted in the near future. I would like to know whether the members belonging to opposition parties will be included in these committees or not?

SHRI BRIJ LAL VERMA : There would not be any distinction in it.

श्री रीतलाल प्रसाद वर्मा : जिला स्तर पर जितने भी टेलीफोन केन्द्र होते हैं उनमें जो अव्यवस्था और गड़बड़ी होती है उसको रोकने के लिए क्या जिला स्तर पर एडवाइजरी कमेटी भी विचार ?

श्री बृजलाल वर्मा
तो नहीं परन्तु प्रान्तीय लेवल पर ग्रामीण क्षेत्रों से भी प्रतिनिधियों को इनमें लिया जाएगा अभी तक शहरों में ही लिए जाते हैं।

श्री मनी राम बागड़ी ममिताई
बनाते समय क्या मंत्री महोदय इस बात का खयाल रखेंगे कि शूद्र, हरिजन, पिछड़े हुए लोग, अकलियतें, मुसलमान और नारियों को पूरा प्रतिनिधित्व मिले, मनु

या सत्तर प्रतिशत प्रतिनिधित्व मिले ? कुछ इस तरह का तरीका क्या आप बनायेंगे ताकि उन को उनका दर्जा दिया जा सके ?

श्री बृज लाल वर्मा : इस प्रकार में अलग से रिजर्वेशन तो नहीं रखा गया है लेकिन इस बात का भी ध्यान किया जाएगा ।

श्री मनी राम बागड़ी : इसके बारे में जनता पार्टी की बुद्धिवादी नीति है । नीति यह है कि पिछड़े दृष्ट, सुदूर और अर्कान्यतों को हर जगह मान्यता दी जाएगी । यह नहीं दी तो कैसे काम चलेगा ?

श्री बृजलाल वर्मा : मैंने तो कहा है कि इस बात का जबर ध्यान किया जाएगा कि ऐसे लोगों का रिजर्वेशन हो ।

श्रीधरी बलवीर सिंह : क्या मंत्री महोदय बतायेंगे कि जिन प्रदेशों में कांग्रेस का नकाया हुआ है और वे लोग कमेटी के मेम्बर नहीं बन सकते तो उनका जो पेशा छूट गया है, क्या मंत्री महोदय उन के लिए कोई प्रवन्ध करेंगे ?

Employment of Local Talent in Kudremukh Project

*226. SHRI K. LAKKAPPA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Kudremukh Project is not absorbing the local talent to meet the employment needs of the Project; and

(b) how many persons belonging to Karnataka have so far been employed in the Kudremukh Project in different categories?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) The Kudremukh Iron Ore Company Limited is providing employment to

the local people, to the maximum extent possible, within the framework of the recruitment policy applicable to the Central Government Undertakings.

(b) Statistics of employees on the basis of their regional origin are not maintained in Central Government Undertakings according to the Government policies laid down over the last ten years.

SHRI K. LAKKAPPA: The hon. Minister, in his reply, has maintained the tradition of keeping ten years policies. He will also continue it. I can understand from his answer that he is not following any new policy at all. It is a very important question. I am not subscribing to the views of 'sons of the soil' theory. But the Kudremukh Project is operating in a very big way in Karnataka State. Literacy has gone up in the last so many years. There are a large number of unemployed Diploma-holders, Engineers, Graduates and Under-graduates roaming in search of jobs. When there are talented people available in Karnataka State, they are not being absorbed in the Kudremukh Project. The Managing Director and other Officers, are bringing even cooks from other States. Even for the third class and fourth class jobs, the local people are not being employed. Will the Minister conduct an enquiry as to why the talented people of Karnataka State, who are on the list of Employment Exchanges and who have applied for jobs have been denied and the reasons for such denial? What is the capacity or the employment potential of the Project? Will the Minister give a specific and categorical answer?

MR. SPEAKER: You will have to answer only the question and not the other part.

SHRI K. LAKKAPPA: Why not? Let the Minister give a complete and satisfactory answer. Let him give full details.